

GOB(I) 1/2016

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 22ND NOVEMBER 2016.

NOTIFICATION

Sri. Halli Mysore Ramakrishnaiah Sreenivas, III Additional Principal Judge, Family Court, Bengaluru, is transferred and posted as Principal District and Sessions Judge, Ballari (vice Sri. Rajmohan Srivastava, due to retire with effect from 30.11.2016), in the interest of public service, to take effect from the afternoon of 30.11.2016.

BY ORDER OF THE HIGH COURT,

Sd/-
(ASHOK G NIJAGANAVAR)
REGISTRAR GENERAL

To,
The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

Copy forwarded for information and necessary action to:-

1. The Principal Judge, Family Court, Bengaluru, with a request to make necessary arrangements to relieve the Officer concerned and to send proposal for concurrent appointment to the court, which will become vacant.
2. The Principal District and Sessions Judge, Ballari.
3. Sri. Rajmohan Srivastava, Principal District and Sessions Judge, Ballari, with a direction to handover the charge of his post to Sri. Halli Mysore Ramakrishnaiah Sreenivas, on the afternoon of 30.11.2016.
4. Sri. Halli Mysore Ramakrishnaiah Sreenivas, with a direction to take charge of the post of Principal District and Sessions Judge, Ballari, from Sri. Rajmohan Srivastava, on the afternoon of 30.11.2016
5. The Courts concerned.
6. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
7. The Principal Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
8. The Principal Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
9. The Accountant General in Karnataka, Bengaluru

: 2 :

10. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
11. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
12. The Registrar General/Registrar (Vigilance)/Registrar (Recruitment)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Computers)/Registrar (Review and Statistics)/ Registrar (Infrastructure and Maintenance).
13. The Central Project Co-Ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka.
14. The Additional Registrar General, High Court of Karnataka, Dharwad and Kalaburagi Benches.
15. The Deputy Registrar-cum-P.S. to Hon'ble Chief Justice.
16. The Private Secretary to the Hon'ble Administrative Judge for Ballari District.
17. The Director, Karnataka Judicial Academy, Bengaluru.
18. The Director, Bengaluru Arbitration Centre, Khanija Bhavan, Bengaluru.
19. The Director, Bengaluru Mediation Centre, Nyaya Degula, H. Siddaiah Road, Bengaluru.
20. The Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
21. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
22. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/ HCL & LCBS, LCA-I, II, III, Branches of this office.
23. Spare copies.